at Pathankot

Written Answers

3563. SHRI KRISHAN LAL SHARMA: Will the Minister of RAILWAYS pleased to state

- (a) whether it is a fact that number of centage of higher grade posts. been paid their dues e.g. leave encashment, also made available for promotion insturance money, enhanced night allow-qualified Accounts Clerks. ance, bonus etc. even after their retirement in 1988:
- a number of cases of this category there levels of a category like Accounts Clerk, were wrong proforma fixations wrong ad- Accounts Assistant, etc., may not justments of increment and non-payment vastly different/distinct, the percentage of House Rent Allowance as per rules distribution is such that a person attendwhich has affected their pensionary bene- ing to a greater responsibility is in fits:
 - (c) if so, the details thereof; and
- to be given to these pensioners?

RAILWAYS MINISTER OF (SHRI GEORGE FERNANDES): (a) and (b) No, Sir.

(c) and (d) Do not arise.

Restructuring of Accounts Departments

Will the Migister of RAILWAYS pleased to state:

- (a) whether the restructuring of various Accounts Departments in has adversely affected the promotional Complex; prospects of Accounts Clerks (Rs. 950-1500);
- an Accounts Clerk (Rs. 950-1500) and dors thereby causing health-hazard in the Accounts Assistants (Rs. 1400-2600);
- (c) whether Government have undertaken any study in this regard; and
- (d) if so the details thereof and the steps taken or proposed to be taken in this regard?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) to (d) The restructuring of the various noticed by Slum Wing of the DDA

Benefits to Head Train Examiners posted cadres of the Accounts Department in the Ministry of Railways, effective 1-4-1980 (and not from 1st January, 1981 as stated in the question) was done to improve the overall promotional prospects of Accounts Staff through an increased per-Head Train Examiners posted at Pathan- the phased implementation, 50% of adkot under Northern Railway have not ditional posts in the higher grade were

Railways follow a unique pattern hierarchical structure in which though the (b) whether it is also a fact that in basic nature of work done by different higher grade/scale.

Railways have a well established me-(b) by when these benefits are likely chanism for undertaking periodical cadrereview exercises in consultation with the two recognised Labour Federations. separate study is. therefore, considered necessary.

Ownership Rights to Owners of Nehru Nagar Market, New Delhi

3565. SHRI VITHALBHAI M. PATEL: 3564. SHRI KRISHAN LAL SHARMA: Will the Minister of URBAN DEVELOPbe MENT be pleased to state:

- (a) whether it is a fact that Governthe ment have decided to bestow the ownerthe ship rights to the occupants of Nehru Ministry effected from 1st January, 1981 Nagar Market, a DDA Slum Shopping
- (b) whether it is also a fact that most of the Shops there are being misused parti-(b) the difference in the work load of cularly for storing the fruits by fruit ven-Accounts Assistant (Rs. 1200-2040) and market and creating the atmosphere of epidemic in the colony; and
 - (c) if so, whether Government propose to take any steps to stop the misuse of these shops; if not, the reasons thereof?

THE MINISTER OF URBAN DEVE-LOPMENT (SHRI \ MURASOLI MARAN): (a) No, Sir.

(b) and (c) Such misuse has been

5 shops in Nehru Nagar. The policy re- transfers referred to in part (a) above: garding action in this type of misuse in and light of recent modifications in the Master Plan of Delhi is under examination in provides scavenging and sanitation services and the reasons therefor? in the area.

Pending cases of transfer in Bureau Indian Standards

3566. SHRI P. K. KUNJACHEN: Will the Minister of FOOD AND CIVIL SUP-PLIES be pleased to state:

- (a) The details of officers, designation wise, who have been transferred since March, 1989 by the Bureau of Indian Standards from one station to another throughout the country;
- (b) whether it is a fact that a number of requests for transfers have been rejected on the plea that the concerned officers have not completed three years at their present place of posting;
- (c) whether the said stipulation of three vears had been adhered to in all cases of below :-

(d) if not the details of the cases in

DDA in consultation with MCD, which which this stipulation was not adhered to

THE MINISTER OF STATE IN THE

MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL) (a) Details are given in Statement (See below).

- (b) Yes, This has been done by Sir. the Bureau in accordance with their 'Transfer Policy' formulated in January 1990 on the basis of Government directive.
- (c) After formulation of the above mentioned 'Transfer Policy', the said stipulation has been adhered to by BIS in all cases except in two cases of transfer on administrative or extreme compassionate grounds.
 - (d) The details of such cases are given

S. Name & Designation	Transfer		Reasons
No.	From	То	- Reasons
1. Shri A.K. Pal Asstt. Director	Guwahati	Calcuita	Administrative (He was transferred after serving his term of 2 years in the North Eastern Region as per Government of India's policy on the subject).
2. Smt. Mala Ayyappan Assistant Director	Delhi	Bombay	Compassionate grounds (She got married to a person settled in Bombay and hence her request for transfer was agreed to as there was a vacancy available at Bombay).